

FORM B
PUBLIC ANNOUNCEMENT
(Under Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s DELHI DIAMONDS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	M/s DELHI DIAMONDS PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	11 March 2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U36911DL2010PTC199920
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: H. No. 3318, Basement, Bank Street, Karol Bagh New Delhi Central Delhi DL 110005 IN
6.	Date of Closure of Insolvency Resolution Process	Order Pronounced on 17/02/2022 and (Order received by Liquidator on 22/02/2022)
7.	Liquidation commencement date in respect of corporate debtor	Order Pronounced on 17/02/2022 and (Order received by Liquidator on 22/02/2022)
8.	Name and registration number of the insolvency professional acting as Liquidator	Name: ADV. DEEPA GUPTA Regd No: IBBI/ IPA-002/IP-N00867/2019-2020/12801
9.	Address and e-mail of the Liquidator, as registered with the Board	B-2/110, Sector-16, Rohini, Delhi-110085 Advocate.deepa.gupta@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	B-2/110, Sector-16, Rohini, Delhi-110085 Advocate.deepa.gupta@gmail.com
11.	Last date for submission of claims	26 th March 2022

1. Notice is hereby given that the National Company Law Tribunal, Delhi (Court-VI) has ordered the commencement of Liquidation of the **M/s DELHI DIAMONDS PRIVATE LIMITED** on 17/02/2022 and order received by liquidator on 22/02/2022.
2. The stakeholders of **M/s DELHI DIAMONDS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 26th March 2022 to the Liquidator at the address mentioned against entry No. 10.
3. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
4. Submission of false or misleading proofs of claim shall attract penalties.

M/s Delhi Diamonds Pvt. Ltd. Under Liquidation

DEEPA GUPTA
Name and Signature of Liquidator

ADV. DEEPA GUPTA Liquidator

Regd No: IBBI/ IPA-002/IP-N00867/2019-2020/12801

Date: 24/02/2022

Place: Delhi